

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). Under the scheme of voluntary price regulation, free sale sugar was delivered by the sugar factories to the nominees of the State Governments at a fixed ex-factory price of Rs. 450 per quintal exclusive of excise duty and arrangements for its distribution of prices around Rs. 6 per kg. were made by the respective State Governments. This scheme was operative during the festival period from 1st September to 15th November, 1980. Some difficulties might have been experienced by the consumers in some parts of the country due to limited availability of sugar but, by and large, the scheme of voluntary price regulation has helped in making sugar available to the consumers at fixed and reasonable prices.

Reduction of Wheat in Ration

833. **SHRI C. CHINNASWAMY:**

SHRI P. K. KODIYAN:

SHRI K. A. RAJAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have reduced the wheat ration from 10 Kg. to 6 Kg. per unit;

(b) whether it is also a fact that the ration quota of levy sugar is also going to be reduced; and

(c) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Distribution of foodgrains within a State through Public Distribution System is the responsibility of the State Government. The allotment of foodgrains from the Central Pool to the various States is made on a month to month basis taking into account the overall availability of foodgrains

in the Central Pool, relative needs of various States, market availability and other relevant factors. Recently, the scale of ration issued through Fair Price Shops in various States was reviewed and the State Govt. of West Bengal and Delhi Admn. were requested to reduce the scale, particularly of wheat. Delhi Admn. have since reduced the wheat ration to 6 kgs. per unit for wheat caters or 12 kgs. per adult per month. The reaction of the Govt. of West Bengal is still awaited.

(b) No, Sir.

(c) Does not arise.

Opening of new branch of Revenue Board in Sriganganagar (Rajasthan)

834. **SHRI MANPHOOL SINGH CHAUDHARY:** Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the district-wise percentage of revenue cases before the Rajasthan Revenue Board and whether most of the cases relate to Sriganganagar district;

(b) if so, whether in view of those figures, a new branch of Revenue Board is proposed to be opened in Sriganganagar; and

(c) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) According to information collected from the Government of Rajasthan 8,853 cases in all were pending with the Board of Revenue on 31st March 1980. Of this 1,690 cases related to Sriganganagar district.

(b) The State Government have no such proposal.

(c) Does not arise.